## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4603 ANSWERED ON:04.05.2012 EXEMPTION OF CUSTOMS DUTY Ponnam Shri Prabhakar

## Will the Minister of FINANCE be pleased to state:

(a) whether the Government exempted the re-import of cut and polished diamonds sent for certification or grading abroad from the two percent basic customs duty; and

(b) if so, the details thereof and the manner in which it is likely to benefit the consumers in the market?

## Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): Yes Madam.

(b): Cut and polished diamonds sent abroad and re-imported after certification/grading by the laboratories/agencies as notified in the Foreign Trade Policy have been exempted from two percent basic customs duty with effect from 09.03.2012. The exemption is a facilitation measure to ensure that the domestic cutting and polishing industry does not suffer additional duty burden owing to the utilisation of grading and certification services abroad.